

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 337
For answer on February 3, 2017

Formulation of PPP Law

337. SHRI E.T.MOHAMMED BASHEER

Will the Minister of FINANCE be pleased to state:

- (a) Whether the committee on revisiting and revitalising the Public Private Partnership (PPP) model of infrastructure has recommended for formulation of a PPP law; and
- (b) If so, the reaction of the Government thereon?

ANSWER:

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)

(a&b) The Committee on Revisiting and Revitalising Public Private Partnership (PPP) Model on Infrastructure had recommended an assessment of whether enactment of PPP law will facilitate expansion of PPP into sectors including health, urban transport and other social sectors. The issue has been examined and a PPP law is not being contemplated currently.
